

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 247 of 2020

Shankar Prasad Keshari & Ors.Petitioners
-Versus-
The State of Jharkhand & Ors.Opp. Parties
With

Cont. Case (Civil) No. 382 of 2020

Jharkhand State Non-Gazetted Employees Federation, Ranchi & Anr. ...Petitioners
-Versus-
The State of Jharkhand & Anr.Opp. Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Vishwanath Roy, Advocate.
For the Opp. Parties : Mr. Sachin Kumar, A.A.G. II.

08/ 26.03.2021 By way of last indulgence, put up these cases three weeks after
“*Holi*” holidays for compliance of the Court’s order dated 19.12.2019 passed in
W.P. (S) No. 277 of 2018 and other analogous cases.

[Dr. S.N.Pathak, J.]

P.K.S.